

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4440  
ANSWERED ON:22.08.2001  
TOBACCO PRODUCTS BILL  
A. VENKATESH NAIK;RAMSHETH THAKUR

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Confederation of Indian Industry (CII) has urged the Government to take into account certain provisions in the cigarettes and other Tobacco Products Bill in order to prevent it from having an adverse impact on the economy;
- (b) if so, the suggestions made by the CII in this regard; and
- (c) the steps taken by the Government on the basis of the suggestions made by the CII?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR)

(a) to (c) : No representation has been received in the Ministry of Health & Family Welfare from the Confederation of Indian Industry (CII) urging the Government to take into account certain provisions in 'The Cigarettes and other Tobacco products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution), Bill, 2001' in order to prevent it from having an adverse impact on the economy. The Bill, which was introduced in the Rajya Sabha on 7.3.2001 has been referred to the Department Related Parliamentary Standing Committee on Human Resource Development for examination and report. This Committee has invited suggestions/comments from individuals/organizations, institutions, tobacco growers etc.